COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 271 OF 2015 &
IA NO. 438 OF 2015

Dated: 27th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Karnataka Power Transmission Corporation Ltd. &Anr. … Appellant(s)
Vs.
M/s Soham Phalguni Renewable Energy Pvt. Ltd. &Anr. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta

Counsel for the Respondent(s) : Mr. Ajay J.N. for R-1

ORDER

As the matter was not reached, post this matter for hearing on ***25.10.2018***, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

vt/kt